

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 2/2016  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY : Aacharan Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391&394

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

- |    |   |     |                   |              |
|----|---|-----|-------------------|--------------|
| 1. | Nawalkishore The Advocate<br>Senior panel counsel<br>Union of Inds &<br>with Siddharth Acharya<br>ADV | ADV | VOO/OC<br>Jodhpur | ME/h         |
| 2. | Mansh Gupta<br>PCB  | PCB | Petitioner        | <u>Mansh</u> |

ORDER

Learned Counsel for the Petitioner is present. Counsel for the RD represents that representative of RD North West, Ahmedabad could not be present today and seeks adjournment. In the circumstances, matter is adjourned to 5.7.2017. Representative of RD is directed to appear before this Tribunal on the next date of hearing without fail.

Post the matter on 5.7.2017.

Sd/-  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)